

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 14 OF 2019 &
IA NO. 1672 OF 2018

Dated : 23rd April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

**M/s Brics Renewable Energy Private
Limited**

...Appellant(s)

Vs.

**Bangalore Electricity Supply
Company Limited & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Ms. Pallavi Sengupta
Mr. Siddhant Kohli for R-1

Mr. Nitin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

Learned counsel for the Respondents shall file objections/ reply, if any, on or before 02.05.2019 after duly serving copy to the other side.

List the matter on **16.05.2019.**

(S. D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson